## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

TCP/101/2016

NAME OF THE PETITIONER(S)

Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

UNDER SECTION

: 111, 111A, 235(2), 397/398

S.No. Name (in Capital)

Represented by

Signature

M. A. MURTHUZA ALI

GDU.18e/ For R-32

For M/s PRAKASH GOICLANLY

R SUBRAMANIAN Consella For SVELV Petition

**ORDER** 

Counsel for the Petitioner present. Counsel for the Respondent also present. Counsel for the Petitioner completed final submission. The matter is adjourned for the final arguments of the Respondent. Put up on 27.10.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

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